

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.103/99

Thursday, this the 28th day of January, 1999.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

L.Abston D'Silva,  
T.C.32/82(1),  
Aryalayam, Madhavapuram,  
Thiruvananthapuram-21.

- Applicant

By Advocate Mr M Rajagopalan

Vs

The Director,  
Vikram Sarabhai Space Centre,  
Thiruvananthapuram-695 022.

- Respondent

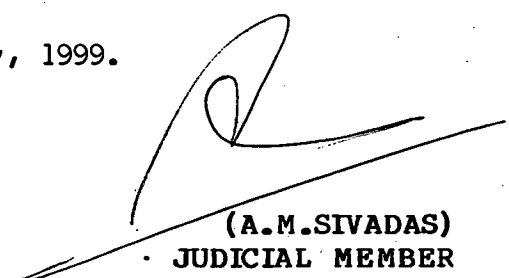
By Advocate Mr C.N.Radhakrishnan

O R D E R

It is submitted by both sides that all the statutory remedies available to the applicant have not been exhausted and therefore this O.A. is premature.

2. Accordingly the O.A. is dismissed as premature. No costs.

Dated, the 28th January, 1999.

  
(A.M.SIVADAS)  
JUDICIAL MEMBER

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